

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

116. Comp. Appl 27/2023

IN

C.P. 4312/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **02.04.2024**

NAME OF THE PARTIES: Ashok Kumar Premchand Pandey

V/s.

Telebuild Construction Pvt Ltd & ORS.

SECTION 66 & 169 OF COMPANIES ACT, 2013

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

**Comp. Appl 27/2023**

1. Adv. Vipul Makwan appeared for the Applicant through VC, however, did not mark appearance in the chat box. Mr. Harsh Kesharia for the Respondents is present.
2. Ld. counsel for the Respondents in CA 27/2023 submits that he has not yet complied with the order dated 21.12.2013 and seeks some more time to comply the same. Last and final opportunity is granted to the Respondent to comply with the order dated 21.12.2023. It is submitted the R-2 has deceased.
3. List on **14.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)